

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.218 - IA/897(AHM)2024  
In  
C.P.(IB)/217(AHM)2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India (SIDBI) .....Applicant  
VS  
Mr. Nilesh Shantilal Patel - Personal Guarantor to M/s Balaji .....Respondent  
Fiber Reinforce Private Limited

**Order delivered on: 02/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant/RP :Mr. Vinodkumar S Shah present in person  
For the Respondent/PG :Mr. Vikram Chaudhary, Advocate

**ORDER**  
**(Hybrid Mode)**

**IA/897(AHM)2024**

In response to the last order dated 12.06.2024, a service report has been filed by the Applicant/RP on 02.07.2024 vide Inward Diary No. 5178 which is taken on record. As per the service report notice sent through registered post returned undelivered as addressee is stated to be left without instruction on the given address. However, through e-mail notice was served upon the Personal Guarantor on 13.06.2024 and 24.06.2024.

Today, learned counsel, Mr. Vikram Chaudhary appears for the Personal Guarantor and states that only yesterday evening through e-mail some information has been provided to the learned RP to which learned RP submits that despite repeated attempts no cooperation has been received from the Personal Guarantor for submitting the repayment plan.

Only yesterday late evening some e-mail has been received which is yet to be perused. Since, the Personal Guarantor is not residing on the given address, we

direct the Personal Guarantor to disclose his current address on oath within three days to this Tribunal as well as the learned RP and file Vakalatnama as well as reply, and direct to cooperate with RP in the proceedings. Thereafter, rejoinder, if any, be filed within seven days.

Re-list for further consideration on 26.07.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**